

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP.No.176 of 2000
in
OA No.2841 of 1992

New Delhi, this 3rd day of July, 2000

Hon'ble Shri V.Rajagopala Reddy, Vice Chairman(J)
Hon'ble Smt. Shanta Shastry, Member(A)

(A)

Randhir Singh Kundu
Senior Technical Assistant-I
S/o Shri Shiv Dham
Dte. of Quality Assurance
(Warship Projects), H-Block, DHQ PO
New Delhi-110011

... Petitioner

(By Advocate: Smt. Prasanthi Prasad)

versus

1. Shri Probhvir Sen Gupta
Secretary (DP & S)
Ministry of Defence, South Block, DHQ PO
New Delhi-110011.
2. Lt. Gen Amarjit Singh
Director General of Quality Assurance
Ministry of Defence, Room No.234
South Block, DHQ PO, New Delhi-110011.
3. Dr. S.S. Rathee
Addl Director General of Quality Assurance
Ministry of Defence, Room No.34
H-Block, DHQ PO, New Delhi-110011.
4. Cdr S.K.Chandran
Director
DGQA (Naval), West Block, R.K. Puram
New Delhi. ... Respondents

(By Advocate: Shri P.H.Ramchandani)

ORDER(oral)

By Reddy J.

1. Learned counsel for the petitioner seeks to withdraw
this C.P. in order to file an MA for revival as
directed by the Tribunal in the order, which will be
considered on its own merit. The C.P. is accordingly
dismissed as withdrawn. No costs.

I am *J*

(Smt. Shanta Shastry)
Member(A)

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In my opinion.

(V. Rajagopala Reddy)
Vice Chairman((J))